GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1535
TO BE ANSWERED ON 06TH MAY, 2016

ALLOCATION OF FOODGRAINS ETC. TO DROUGHT AFFECTED STATES UNDER PDS

1535. SHRI RAMDAS ATHAWALE:
SHRIMATI RAJANI PATIL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether keeping in view the life taking drought situation in various parts of the country, the drought affected States were allocated and supplied foodgrains, sugar and kerosene under Public Distribution System (PDS) as per their demand/requirement, particularly for the State of Maharashtra;

(b) if so, the details thereof indicating the quantity of aforesaid items allocated and lifted during the said period, State/UT-wise; and

(c) the criteria adopted for finalizing the per-capita and total allocation of various items under PDS for the States along with the basis for formulating the criteria?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (c):

Foodgrains

Under National Food Security Act (NFSA) foodgrains are allocated to the States/Union Territories (UTs) for distribution to eligible households @ 5kg per person per month for priority households and @ 35kg per family per month for Antyodaya Anna Yojana (AAY) households at highly subsidized prices of Re.1/-, Rs.2/- and Rs.3/- per kg for coarse grains, wheat and rice respectively. The Act is being implemented in 33 States/UTs and allocation is being made to these States under NFSA. The States which have not implemented NFSA are being allocated foodgrains under erstwhile TPDS.

During the year 2015-16 Government of India allocated a quantity of 546.79 lakh tons, which included 289.46 lakh tons of foodgrains under NFSA, 207.31 lakh tons of foodgrains under erstwhile TPDS, 50 lakh tons of foodgrains as additional APL and additional BPL allocation in the non NFSA States/UTs. For Maharashtra, 46.05 lakh tons of foodgrains has been allocated under NFSA during 2015-16. The State/UT-wise details of allocation and lifting of foodgrains under TPDS/NFSA for the year 2015-16 are at **Annexure –I**.

Govt. of India also makes allocation of foodgrains at Minimum Support Price (MSP)(MSP derived price in case of rice) for natural calamities, at the request of the State Govt. During 2015-16, 4.07 lakh tons of foodgrains was allocated to Maharashtra for drought relief as per the request of the State Govt. Upto March, 2016, State Government of Maharashtra has lifted a quantity of 1.06 lakh tons against this allocation. During current year, 5133 tons of foodgrains has been allocated to the State Govt. of Karnataka in April, 2016 for drought relief.

...2/-

The NFSA provides for coverage of about 67% of the population of the country (75% of the rural and 50% of the urban population). Corresponding to the all India coverage of 75% and 50% of the rural and urban population respectively, State/UT-wise coverage for receiving highly subsidized foodgrains was determined by the Planning Commission (now NITI Aayog) on the basis of 2011-12 National Sample Survey Organisation (NSSO) Household Consumption Expenditure Survey. It is the responsibility of States/UTs to evolve criteria for identification of eligible households within the coverage determined for each State/UT, and do the actual identification. Under the erstwhile TPDS, allocation of foodgrains is based on 1993-94 poverty estimates and March 2000 population estimates of Registrar General of India.

Sugar

The Government of India has allocated sugar quantity based on 2001 census wherein it was targeted to distribute sugar through PDS to BPL population of all States and entire population in Hilly/Island Territories including drought affected areas of Maharashtra.

The State wise annual sugar quota allocated and quantity distributed during 2015-16 is at **Annexure-II**. The request of the State Government/UTs for allocation of additional quota of sugar are not being acceded as any increase in monthly or festival quota will have financial implication on the sanctioned budget on account of increased subsidy.

A minimum quantity of 500 gm per month per person to all the BPL population and quantity ranging for 500 gm to 1625 gm per month per person to all population of Hilly States/Island Territories were fixed.

Kerosene

The Government of India makes allocation of PDS Kerosene to States / UTs, including Maharashtra, on quarterly basis for the purpose of cooking and illumination only as provided under the SKO Control Order 1993. Further distribution under PDS, criterion for eligbility and scale of allocation to beneficiaries is in the domain of the respective State Governments. However, Government has allowed States/UTs to draw one month of quota of PDS Kerosene at non-subsidized rates during each financial year w.e.f. 2012-13 for special needs viz floods, melas, exhibitions etc.

The variation in per capita allocation is on account of historical allocation, difference in LPG coverage, logistic constraints etc. State/UT-wise PDS Kerosene allocation, PDS Kerosene lifted by the States/UTs and Per Capita Allocation (PCA) for the year 2015-16 are given at **Annexure-III.**

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ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF UNSTARRED QUESTION NO. 1535 DUE FOR ANSWER ON 06.05.2016 IN RAJYA SABHA.

Annexure to Reply of Rajya Sabha Unstarred Question No. 1535

लक्षित सार्वजनिक वितरण प्रणाली के अंतर्गत वर्ष 2015-16 के लिए चावल+गेहूं का मार्च, 2016 माह तक के आबंटन के सापेक्ष उठान (Offtake of Rice+Wheat for 2015-16 as against the allocation upto the month of March, 2016 under TPDS)

क्रम सं० S.No.	राज्य/ संघ राज्य क्षेत्र States/ Uts	आबंटन (Allocation)				उठाव (Offtake)							% उठाव (% Offtake)						
		बीपीएल (BPL)	एएवाई (AAY)	ऐपीएल (APL)	एनएफएसए(साधारण) NFSA(Normal)	एनएफएसए(टाइड ओवर) NFSA(tide over)	जोड़ (Total)	बीपीएल (BPL)	एएवाई (AAY)	ऐपीएल (APL)	एनएफएसए(साधारण) NFSA(Normal)	एनएफएसए(टाइड ओवर) NFSA(tide over)	जोड़ (Total)	बीपीएल (BPL)	एएवाई (AAY)	ऐपीएल (APL)	एनएफएसए(साधारण) NFSA(Normal)	एनएफएसए(टाइड ओवर) NFSA(tide over)	जोड़ (Total)
1	आंध्र प्रदेश Andhra Pradesh (NFSA)	409.048	254.384	822.872	616.567	7.383	2110.254	472.890	292.031	852.978	442.538	9.106	2069.543	115.6	114.8	103.7	71.8	123.3	98.1
2	अरुणाचल प्रदेश Arunachal Pradesh (NFSA)	25.524	15.972	60.060	0.000	0.000	101.556	25.537	16.074	59.806	0.000	0.000	101.417	100.1	100.6	99.6	0.0	0.0	99.9
3	असम Assam (NFSA)	316.816	197.128	743.960	520.932	33.088	1811.924	320.853	198.271	741.371	362.557	31.227	1654.279	101.3	100.6	99.7	69.6	94.4	91.3
4	बिहार Bihar (NFSA)	0.000	0.000	0.000	5241.275	0.000	5241.275	0.000	0.000	0.000	5025.021	0.000	5025.021	0.0	0.0	0.0	95.9	0.0	95.9
5	छत्तीसगढ़ Chhatisgarh (NFSA)	0.000	0.000	0.000	1384.056	0.000	1384.056	0.000	0.000	0.000	1384.056	0.000	1384.056	0.0	0.0	0.0	100.0	0.0	100.0
6	दिल्ली Delhi (NFSA)	0.000	0.000	0.000	423.792	0.708	424.500	0.000	0.000	0.000	425.638	0.248	425.886	0.0	0.0	0.0	100.4	35.0	100.3
7	गोवा Goa (NFSA)	3.688	4.072	34.264	11.140	8.528	61.692	3.601	4.055	35.848	12.040	8.528	64.072	97.6	99.6	104.6	108.1	100.0	103.9
8	गुजरात Gujarat (NFSA)	564.156	326.292	1194.660	0.000	0.000	2085.108	564.337	326.169	1125.950	0.000	0.000	2016.456	100.0	100.0	94.2	0.0	0.0	96.7
9	हरियाणा Haryana (NFSA)	0.000	0.000	0.000	795.000	0.000	795.000	0.000	0.000	0.000	780.211	0.000	780.211	0.0	0.0	0.0	98.1	0.0	98.1
10	हिमाचल प्रदेश Himachal Pradesh (NFSA)	0.000	0.000	0.000	185.952	322.044	507.996	0.000	0.000	0.000	186.084	325.886	511.970	0.0	0.0	0.0	100.1	101.2	100.8
11	जम्मू - कश्मीर Jammu & Kashmir (NFSA)	168.080	89.490	373.100	73.660	51.522	755.852	196.043	116.662	427.879	6.494	0.550	747.628	116.6	130.4	114.7	8.8	1.1	98.9
12	झारखण्ड Jharkhand (NFSA)	309.984	192.762	176.580	780.822	0.000	1460.148	354.915	221.474	14.545	505.277	0.000	1096.211	114.5	114.9	8.2	64.7	0.0	75.1
13	कर्नाटक Karnataka (NFSA)	0.000	0.000	0.000	2608.836	0.000	2608.836	0.000	0.000	0.000	2238.332	0.000	2238.332	0.0	0.0	0.0	85.8	0.0	85.8
14	केरल Kerala	402.348	250.260	820.080	0.000	0.000	1472.688	400.314	247.394	817.330	0.000	0.000	1465.038	99.5	98.9	99.7	0.0	0.0	99.5
15	मध्य प्रदेश Madhya Pradesh (NFSA)	0.000	0.000	0.000	3390.015	0.000	3390.015	0.000	0.000	0.000	3182.270	0.000	3182.270	0.0	0.0	0.0	93.9	0.0	93.9
16	महाराष्ट्र Maharashtra (NFSA)	0.000	0.000	0.000	4605.192	0.000	4605.192	0.000	0.000	0.000	4324.368	0.000	4324.368	0.0	0.0	0.0	93.9	0.0	93.9
17	मणिपुर Manipur	43.008	26.724	101.220	0.000	0.000	170.952	43.007	26.725	101.221	0.000	0.000	170.953	100.0	100.0	100.0	0.0	0.0	100.0
18	मेघालय Meghalaya (NFSA)	39.480	24.570	93.100	21.602	7.732	186.484	43.794	27.026	101.747	0.000	1.311	173.878	110.9	110.0	109.3	0.0	17.0	93.2
19	मिजोरम Mizoram (NFSA)	16.170	10.010	38.115	3.711	1.768	69.774	18.333	11.098	42.073	0.000	0.000	71.504	113.4	110.9	110.4	0.0	0.0	102.5
20	नागालैंड Nagaland	32.112	19.968	74.796	0.000	0.000	126.876	33.731	20.991	78.479	0.773	0.046	134.020	105.0	105.1	104.9	0.0	0.0	105.6
21	ओडिशा Odisha (NFSA)	750.506	337.748	317.607	694.078	0.000	2099.939	743.408	334.301	236.977	535.843	0.000	1850.529	99.1	99.0	74.6	77.2	0.0	88.1
22	पंजाब Punjab (NFSA)	0.000	0.000	0.000	870.120	0.000	870.120	0.000	0.000	0.000	890.317	0.000	890.317	0.0	0.0	0.0	102.3	0.0	102.3
23	राजस्थान Rajasthan (NFSA)	0.000	0.000	0.000	2791.572	0.000	2791.572	0.000	0.000	0.000	2681.131	0.000	2681.131	0.0	0.0	0.0	96.0	0.0	96.0
24	सिक्किम Sikkim (NFSA)	8.478	5.202	19.530	6.576	4.506	44.292	8.477	5.202	19.530	6.575	3.549	43.333	100.0	100.0	100.0	100.0	78.8	97.8
25	तमिल नाडु Tamil Nadu	1259.232	783.144	1680.456	0.000	0.000	3722.832	1273.144	782.662	1690.228	0.000	0.000	3746.034	101.1	99.9	100.6	0.0	0.0	100.6
26	तेलंगाना Telengana (NFSA)	219.258	136.356	441.066	648.024	20.976	1465.680	221.816	133.203	372.248	535.145	16.808	1279.220	101.2	97.7	84.4	82.6	80.1	87.3
27	त्रिपुरा Tripura (NFSA)	31.825	19.800	74.725	86.849	71.232	284.431	31.825	23.760	84.088	81.169	53.968	274.810	100.0	120.0	112.5	93.5	75.8	96.6
28	उत्तर प्रदेश Uttar Pradesh (NFSA)	2424.463	1509.370	2396.217	1142.313	0.000	7472.363	2470.561	1548.597	2270.203	993.055	0.000	7282.416	101.9	102.6	94.7	86.9	0.0	97.5
29	उत्तराखण्ड Uttrakhand (NFSA)	64.494	40.092	151.410	200.730	50.766	507.492	83.562	44.800	164.136	189.632	47.456	529.586	129.6	111.7	108.4	94.5	93.5	104.4
30	पश्चिम बंगाल West Bengal (NFSA)	1206.581	362.579	809.043	1240.793	0.000	3618.996	1440.550	385.694	829.928	663.501	0.000	3319.673	119.4	106.4	102.6	53.5	0.0	91.7
31	अं० एवं निकोबार A & N Island (NFSA)	3.597	1.595	25.993	0.333	2.131	33.649	2.311	0.885	19.182	0.000	0.000	22.378	64.2	55.5	73.8	0.0	0.0	66.5
32	चंडीगढ़ Chandigarh (NFSA/DBT)	0.000	0.000	0.000	6.145	6.860	13.005	0.000	0.000	0.000	6.529	8.233	14.762	0.0	0.0	0.0	106.2	120.0	113.5
33	दा० एवं न० हवेली D&N Haveli (NFSA)	4.609	2.013	2.970	0.749	0.000	10.341	4.609	2.013	2.610	0.988	0.000	10.220	100.0	100.0	87.9	131.9	0.0	98.8
34	दमन एवं दीव Daman & Diu (NFSA)	0.609	0.371	2.317	2.495	0.000	5.792	0.520	0.391	1.304	2.221	0.000	4.436	85.4	105.4	56.3	89.0	0.0	76.6
35	लक्षद्वीप (एनएफएसए) Lakshadweep (NFSA)	0.252	0.168	1.120	1.016	2.064	4.620	0.000	0.000	1.040	1.016	1.664	3.720	0.0	0.0	92.9	100.0	80.6	80.5
36	पुडुचेरी Pudducherry (NFSA/DBT)	8.985	5.645	10.500	0.000	0.000	25.130	1.119	2.600	0.807	0.000	0.000	4.526	12.5	46.1	7.7	0.0	0.0	18.0
	जोड़ Total	8313.303	4615.715	10465.761	28354.345	591.308	52340.432	8759.257	4772.078	10091.508	25462.781	508.580	49594.204	105.4	103.4	96.4	89.8	86.0	94.8

Figures revised vide FCI email dated 19.11.2015 against the allocation from the month of May to October, 2015. Above allocation and offtake includes addl. APL allocation and offtake also.

Figures revised vide FCI email dated 21.12.2015 against the allocation from the month of May to December, 2015 in r/o Gujarat, Daman and D&N Haveli. Above allocation and offtake includes addl. APL allocation and offtake also.

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Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF UNSTARRED QUESTION NO. 1535 DUE FOR ANSWER ON 06.05.2016 IN RAJYA SABHA.

State wise quantity of sugar distributed during the year 2015-16. (Provisional).

(Quantity in MT)

Sl. No.	State/UT	Annual Quota allocated	Quantity distributed
1	A & N	4742	0
2	Chandigarh	856	0
3	Chhattisgarh	56157	56157
4	Delhi	33636	14254
5	Goa	1590	1135
6	Gujarat	74970	74970
7	Haryana	31744	28243
8	Himachal Pradesh	56984	27782
9	Jammu & Kashmir	84412	41772
10	Jharkhand **	85927	44239
11	Karnataka	108982	76718
12	Kerala	52836	40527
13	Laksha Dweep	1402	496
14	Madhya Pradesh	154815	107780
15	Maharashtra	176024	132462
16	Manipur	21364	16075
17	Meghalaya	20648	10224
18	Mizoram	8070	0
19	Nagaland	14276	14276
20	Puducherry	3004	1862
21	Punjab **	19012	0
22	Rajasthan	93196	93196
23	Sikkim	4742	3101
24	Tamil Nadu	136630	68315
25	Tripura	32066	20831
26	Uttar Pradesh	411310	311601
27	Uttrakhand	73178	73178
28	West Bengal	176840	104928
29	Andhra Pradesh	72751	55681
30	Telengana	51143	39143
31	Arunachal Pradesh *	10102	0
32	Assam *	222940	0
33	Bihar *	253719	0
34	Daman & Diu *	144	0
35	Dadar Nagar Haveli *	590	0
36	Odisha *	108214	0
	TOTAL	**2659016**	**1458945**

@ Andhra Pradesh was bifurcated to Telangana on 02.06.2014, hence quantity of sugar was also divided between AP and Telanagana.

** Participated recently during the year 2015-16 only

* Not participating in the sugar subsidy scheme

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ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF UNSTARRED QUESTION NO. 1535 DUE FOR ANSWER ON 06.05.2016 IN RAJYA SABHA.

STATE-WISE PDS SKO ALLOCATION AND UPLIFTMENT (IN KL) AND PER

ALLOCATION IN LITERS FOR THE YEAR 2015-16

S.No.	Name of States/UTs	PDS SKO ALLOCATION (IN KL)	PDS SKO UPLIFTMENT (IN KL)	PER CAPITA ALLOCATION (IN Litre)
1	A & N ISLANDS	5772	5754	15.17
2	ANDHRA PRADESH	266676	232034	5.40
3	ARUNACHAL PRADESH	10320	10301	7.46
4	ASSAM	321372	321037	10.30
5	BIHAR	796704	794700	7.65
6	CHANDIGARH	2988	850	2.83
7	CHATTISGARH	172272	159144	6.74
8	D&N HAVELI	1836	1831	5.34
9	DAMAN AND DIU	828	826	3.40
10	DELHI	0	0	0.00
11	GOA	5136	5034	3.52
12	GUJARAT	657336	657022	10.88
13	HARYANA	88344	70583	3.48
14	HIMACHAL PRADESH	24144	24091	3.52
15	JAMMU & KASHMIR	81180	80072	6.47
16	JHARKHAND	262572	260463	7.96
17	KARNATAKA	509832	484235	8.34
18	KERALA	117780	117744	3.53
19	LAKSHADWEEP	984	984	15.26
20	MADHYA PRADESH	589824	580126	8.12
21	MAHARASHTRA	626256	614001	5.57
22	MANIPUR	23388	23321	9.10
23	MEGHALAYA	25428	25383	8.57
24	MIZORAM	6672	6640	6.08
25	NAGALAND	16752	16756	8.47
26	ORISSA	389724	385094	9.28
27	PUDUCHERRY	4260	4201	3.41
28	PUNJAB	85380	83249	3.08
29	RAJASTHAN	495180	481542	7.22
30	SIKKIM	5712	5717	9.36
31	TAMIL NADU	341724	341723	4.74
32	TELANGANA	174480	170067	4.96
33	TRIPURA	38400	38401	10.45
34	UTTAR PRADESH	1557600	1556675	7.80
35	UTTRAKHAND	35196	35020	3.49
36	WEST BENGAL	943332	941877	10.33
	TOTAL	**8685384**	**8536499**	**7.28**

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